

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SESSIONS CASE	100479/1983	State-CBI-Ghatkopar Police Station Mumbai Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ... Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
2	SESSIONS CASE	100529/1982	State-DCB CID-Tilaknagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
3	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
4	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<u>HEARING</u>				
5	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP
<u>EVIDENCE PART HEARD</u>				
6	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare

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7	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
8	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
9	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
10	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
11	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
<u>APPEARANCE</u>				
12	SESSIONS CASE	100379/2020	The State of Maharashtra - Nerul Policie Station(FIR No. I86/2005) Vs Jayant Rajaram Mule	APP
13	SESSIONS CASE	100380/2020	The State of Maharashtra - Nerul Police Station (FIR No. I- 86/2005) Vs Shankar Khandu Bhosale	APP

STEPS

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	MISC APPLN SC	100246/2020	The State of Maharashtra Through CBI Vs Rejendra Sadashiv Nikalje Alias Chhota Rajan Alias Nana Alias Rajan Sadashiv Nikalje and Ors.	PP (Dip Narain)
<u>CROSS-EXAMINATION</u>				
15	SPL CASE MCOC	100018/2018	KALWA POLICE STATION Vs SATISH SAKHARAM MANGLE AND ORS.02	SPP Sangita Phad Advocate M. B. Shirsat
